

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

To

The Court Master to,
Hon'ble Mr. Justice Madan B.Lokur Judge,
Hon'ble Supreme Court of India,
New Delhi.

No: 2466/RS

Dated: 24/4/2018

Subject:- Training of Trainers on Cyber Law, Cyber Crimes and Electronic Evidence.

Sir,

Please refer the communication dated 17.04.2018 of Hon'ble Mr. Justice Madan B. Lokur, Judge, Hon'ble Supreme Court of India, addressed to the Hon'ble Chief Justice, High Court of Jammu and Kashmir regarding the subject cited above. In this regard, I am desired to inform you that Hon'ble the Chief Justice (Acting) has been pleased to nominate S/Shri Parvaiz Hussain Kachroo and Rajeev Gupta (District Judges) to participate in the three days' Training Programme being conducted at Sardar Vallabhbhai Patel National Police Academy, Hyderabad (SVAPNPA) w.e.f. 14th to 16th May, 2018 regarding.

Please be courteous enough to place the instant communication before the Hon'ble Chairperson e-Committee, Hon'ble Supreme Court of India for His Lordship's kind perusal/information.

Yours faithfully,

(Sanjay Dhat)
Registrar General

No: 2466-73/RS

Dated: 24/4/2018

Copy of the above forwarded to:

1. The Principal Secretary to Hon'ble the Chief Justice High Court of Jammu and Kashmir,
2. The Secretary to Hon'ble Mr. Justice Alok Aradhe, Hon'ble Chairperson e-Committee, High Court of J&K,
3. The Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey, Hon'ble Member, e-Committee, High Court of J&K,

..... for kind information of their Lordships.

4. The Director, Sardar Vallabhbhai Patel National Police Academy Hyderabad.
..... for information and necessary action.
5. Shri Parvaiz Hussain Kachroo, Addl. District & Sessions Judge, Srinagar,
6. Shri Rajeev Gupta, Principal District & Sessions Judge, Budgam.

..... alongwith the curriculum for information and with the request to give suggestions on additional topics (if any) as a part of TOT module and convey the same to the e-Committee of Hon'ble Supreme Court on or before 30th April, 2018.

7. Central Project co-ordinator e-Courts High Court of J&K for uploading on the High Court Website.

Registrar General

24/4/18